

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

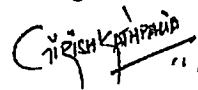
ORDER

The following transfer and posting orders are hereby made in official exigency with immediate effect:

Sl. No.	Name & EC	From	To
1	Sh. Vijender Singh Kataria EC:12655494	Reader in the vacant court of District Judge (Commercial-01), Shahdara, Karkardooma Courts, Delhi	Reader in the court of Ms. Nivedita Anil Sharma, Principal Judge, Family Courts (North), Rohini Courts, Delhi. <i>(On diverted capacity for a period of One Year)</i>
2	Sh. Sunil Kumar EC:44338197	Senior Judicial Assistant in Record Room (North-West), Rohini Courts	Reader in the vacant court of District Judge (Commercial-01), Shahdara, Karkardooma Courts, Delhi
3	Ms. Mona Madan EC:10538453	Reader in the court of Ms. Nivedita Anil Sharma, Principal Judge, Family Courts (North), Rohini Courts, Delhi. <i>(On diverted capacity)</i>	Judicial Assistant in Record Room (North-West), Rohini Courts
4	Sh. Ghanshyam EC:94506508	Junior Judicial Assistant in Record Room (Sessions) (Central), Tis Hazari Courts	Assistant Ahlmad In the Court of Sh. Lovleen, PO-MACT-02, (Central), Tis Hazari Courts
5	Ms. Garima Singh EC:98970588	Assistant Ahlmad In the Court of Sh. Lovleen, PO-MACT-02, (Central), Tis Hazari Courts	Junior Judicial Assistant in Office Pool, Administration Branch-II (HQs), Tis Hazari Courts (On return from Maternity / CCL)
6	Sh. Kundan Singh Nayal EC:12929428	Judicial Assistant, Delhi State Legal Service Auth., PHC, New Delhi <i>(On diverted Capacity)</i>	Judl. Assisstant in Office Pool, Admn. Branch- II (HQs), THC, Delhi
7	Sh. Vivek Mehra EC:43122078	Ahlmad in the Court of Sh. Satyabrata Panda, ADJ-04 (New Delhi), Patiala House Courts	JJA in Delhi State Legal Services Authority, PHC, New Delhi <i>(on Diverted capacity)</i>
8	Sh. Sunil Kumar EC:12188	Judicial Assistant in Copying Agency (Central), Tis Hazari Courts, Delhi	Ahlmad in the Court of Sh. Satyabrata Panda, ADJ-04 (New Delhi), Patiala House Courts, New Delhi
9	Ms. Neetu Sharma EC:12026	Judicial Assistant, Delhi State Legal Service Auth., PHC, New Delhi <i>(On diverted Capacity)</i>	Judicial Assistant in Vigilance Branch (New Delhi), Patiala House Courts, New Delhi.
10	Ms. Dhaneshwari EC:42395307	Judicial Assistant in Vigilance Branch (New Delhi), Patiala House Courts	Judicial Assistant, Delhi State Legal Service Auth., PHC, New Delhi <i>(On diverted Capacity)</i>
11	Sh. Vijayveer EC:13575368	JJA/Ahlmad in the Court of Ms. Renu Chaudhary, MM-04 (East), Karkardooma Courts	JJA/Assistant Ahlmad In the Court of Sh. Jagdish Kumar, ASJ (Spl. FTC) (North), Rohini Courts

Sl. No.	Name & EC	From	To
12	Sh. Satish Chand Mishra EC:45589550	JA/Assistant Ahlmad In the Court of Sh. Jagdish Kumar, ASJ (Spl. FTC) (North), Rohini Courts	JA/Ahlmad In the Court of Ms. Renu Chaudhary, MM-04 (East), Karkardooma Courts, Delhi.
13	Sh. Dharmender Kumar EC:75940113	Ahlmad in the Court of Ms. Shunali Gupta, PO-MACT, (North-East), Karkardooma Courts, Delhi	Ahlmad in the Court of Sh. Tushar Gupta, MM-08 (New Delhi), Patiala House Courts, New Delhi
14	Sh. Amit Kumar EC:84098662	Ahlmad in the Court of Sh. Tushar Gupta, MM-08 (New Delhi), Patiala House Courts, New Delhi	Ahlmad in the Evening Court No.3 (North-West), Rohini Courts, Delhi.
15	Sh. Neeraj Thakran EC:49211251	Ahlmad in the Evening Court No.3 (North-West), Rohini Courts, Delhi.	Ahlmad in the Court of Ms. Shunali Gupta, PO-MACT, (North-East), Karkardooma Courts
16	Sh. Ashok Kumar EC:94938950	Assistant Ahlmad In the Court of Sh. JITENDER, MM-01 (North), Rohini Courts	Assistant Ahlmad in the court of Ms. Purva Sareen, ASJ-01 (POCSO), South-West, Dwarka Courts, Delhi.
17	Sh. Pradeep Gupta EC:23721596	Asst. Ahlmad in the court of Ms. Purva Sareen, ASJ-01 (POCSO), South-West, Dwarka Courts, Delhi.	Assistant Ahlmad In the Court of Sh. Jitender, MM-01 (North), Rohini Courts, Delhi
18	Sh. Ajay Kumar EC:35639134	Reader in the Court of Sh. Sanatan Prasad, POLC-5, Rouse Avenue Courts	Branch-in-charge, Recruitment Cell (Central), Tis Hazari Courts, Delhi.
19	Sh. Harkesh Kr. Yadav EC:13145	Sr. Judl. Asstt. in General Branch (Central), Tis Hazari Courts, Delhi.	Reader in the Court of Sh. Sanatan Prasad, POLC-05, RACC, New Delhi.
20	Sh. Naveen Jindal EC:32539444	Sr. Judl. Asstt., in Office Pool, Admn. Branch-II (HQs), THC, Delhi.	Branch-in-charge, General Branch (Central), Tis Hazari Courts, Delhi.
21	Sh. Sunil Samyal EC:26381623	Sr. Judl. Asstt. in Purchase Cell (South-East), Saket Courts	Branch-in-charge in Promotion Cell and Security Cell (Central), Tis Hazari Courts, Delhi.
22	Sh. Rajesh Kumar EC:67964119	Judl. Assisstant in Office Pool, Admn. Branch- II (HQs), THC, Delhi	Judl. Assisstant in Office Pool, Admn. Branch- II (South-East), Saket Courts, New Delhi
23	Ms. Anju Bala EC:63685008	SJA in Admn. Branch-III (HQs), THC, Delhi	Branch-in-charge, Admn. Branch-III (HQs), THC, Delhi.
24	Ms. Hemani Bhatt EC:68790261	JA in Office Pool, Admn. Branch-II (HQs), THC, Delhi.	JA in Admn. Branch-III (HQs), THC, Delhi.
25	Sh. Rajesh Kr. EC:36814553	JJA in Admn. Branch-II (HQs), THC, Delhi	JJA in Office Pool, Admn. Branch-II (HQs), THC, Delhi.
26	Sh. Samir EC:23238112	JJA in Office Pool, Admn. Branch-II (HQs), Delhi	JJA in Admn. Branch-II (HQs), Delhi

Note: Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination, and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.


 02.8.2022

(Girish Kathpalia)
 Principal District & Sessions Judge (HQs)
 Tis Hazari Courts, Delhi

No. 58591-721 P&T/Admn-II/HQs/Delhi/2022

Dated, Delhi the

02 AUG 2022

Copy forwarded for information and necessary action to:

1. Ld. Principal District & Sessions Judges, *Shahdara, North, North-West, New Delhi, East, North-East, South-West, RACC & South-East*, Delhi/New Delhi.
2. Ld. Principal Judge, Family Courts (HQs), Dwarka, Delhi.
3. Ld. Member Secretary, DSLSA, Patiala House Courts, New Delhi.
4. Ld. Officers/Officer-in-charges concerned.
5. The Personal Office of the Ld. Principal D&SJ (HQs), THC, Delhi.
6. The DDOs concerned for further necessary action as per rules.
7. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
8. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (*on Website*).
9. The officials concerned for immediate compliance.

Balbir Singh
02/8/22

(Balbir Singh Shalar)
Administrative Officer (Judl.)
Admn.-II (HQs), THC, Delhi

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